

**CENTRAL INFORMATION COMMISSION**  
**Club Building (Near Post Office)**  
**Old JNU Campus, New Delhi - 110067**  
**Tel: +91-11-26161796**

**Decision No. CIC/SG/C/2010/000079/7155**  
**Complaint No. CIC/SG/C/2010/000079**

**Complainant** : Mr. Subhash Chand  
Nathu Ki Bagichi  
Panchkuian Road, Shiv Mandir  
New Delhi-110001

**Respondent** : Public Information Officer/Dy. C.A-I  
Department of Architecture and Environs  
New Delhi Municipal Council  
Palika Kendra , New Delhi

**Facts arising from the Complaint:**

Mr. Subhash Chand filed a RTI application with the PIO, NDMC, Architecture and Environs Department on 06/10/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, O/o the Chief Architectures and Environs, NDMC on 28/01/2010 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission has received a letter dated nil of the Complainant in the Commission on 12/02/2010 stating that he has received the complete information in regard to his RTI Application. The Complainant has stated therein that he is therefore withdrawing his present complaint filed with the Commission. Further a staff of the Commission contacted the Complainant on telephone on the evening of 15/03/2010 to confirm the same.

**Decision:**

The Complaint is withdrawn.

Notice of this decision be given free of cost to the parties.

**Shailesh Gandhi**  
**Information Commissioner**  
**15/03/2010**

